

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 16
(IB)-923(PB)/2018

IN THE MATTER OF:

Sunil Handa And Ors

.... Petitioner

v.

Today Homes Noida Pvt Ltd

.... Respondent

Order U/s. 7 of IBC, 2016 (CIRP)

Order delivered on 30.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR

HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA

HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant

: Sr. Adv. Ramji Srinivasan, Adv. Anirban Bhattacharya, Adv. Raeev Chowdhary, Adv. Namrata Saraogi in IA-4815/2023, Adv. Priyadarshi Chaitanyashil, Adv. Tejaswi Bhanu, Adv. Shruti Ranjan, Akash Swami, Karan Raghav, Saksham Rana, Advs., Adv. Anisha Jain, Adv. Rajan Kumar Hans and Adv. Mohit Raghuwanshi, Mr. Aaditya Vijaykumar & Mr. Yudhveer Singh Rawal in I.A. No. 4177 and 4182 of 2023

Naveen Kumar Adv for Applicant in IA-6268/2023, Ajit Singh, Adv. Adv Shreshth Nanda & Adv Pawan Kumar Ray in RA/62/2023, Mr. Aaditya Vijaykumar & Mr. Yudhveer Singh Rawal, Animesh Pareek

For the NOIDA

: Abhishek Anand, Advocate Karan Kohli and Advocate Sajal Jain for Respondent in IA 966 of 2021

For the RP

: Adv. Apoorv Agarwal

For the Respondent

: Abhishek Anand, Advocate Karan Kohli and Advocate Ishaan Duggal for Respondent in IA 966 of 2021

For Allottees

: Mr. Arun Kathpalia, Sr. Adv along with Mr. Nipun Gautam, Ms. Udita Singh

For the SRA

: Mr. Sunil Fernandes, Sr. Adv. with Ms. Anuja Pethia, Adv, Mr. Rishabh Govila, Adv, & Ms. Diksha Dadu, Adv

ORDER

IA-2518/2021, IA-2059/2023 IA595/2021, IA-966/2021, IA-4024/2021,

IA-4182/2023, IA-2691/2023, IA-2979/2023, IA-2088/2023, IA-

3078/2023, IA4177/2023, IA4533/2023, IA-4711/2023, IA-3401/2023, IA3790/2023, IA3963/2023, IA-4242/2023, IA-4815/2023, RA-62/2023, IA-4879/2023, IA-4906/2023, IA-5106/2023, IA-5107/2023, IA5487/2023, IA5837/2023, IA-5923/2023, IA-6268/2023, IA-685/2024, IA-1509/2024, IA-1679/2024 & IA-1264/2024

Ld. Counsels for the parties state that an appeal has been filed against our earlier order dated 05.03.2024 which is still pending before the Hon'ble NCLAT. Today, some homebuyers are represented by Ld. Sr. Counsels Mr. Ramji Srinivasan and Mr. Arun Kathpalia who state that the appeal is listed for tomorrow i.e. 01.05.2024. Therefore, at request and by consent, list the matter on **14.05.2024**.

**-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT**

**-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)**

30.04.2024
Lalit